

(b) (i) Review by the Govern-
ment on the working to the
Gujarat Agro Industries
Corporation Limited,
Ahmedabad for the year
1989-90

(ii) Annual Report of the
Gujarat Agro Industries
Corporation Limited
Ahmedabad, for the year
1989-90 along with Au-
dited Accounts and com-
ments of the Comptroller
and Auditor General
thereon.

(2) Two statements (Hindi
and English versions)
showing reasons for delay
in laying the papers men-
tioned at (1) above
[Placed in Library See
No. LT. 1436/92]

**Annual Report on the working of
Industrial and Commercial Undertak-
ings of the Central Government for
1990-91**

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY OF INDUSTRY
(SHRI P. K. THUNGON): I beg to lay on the
Table a copy of the Annual Report (Hindi and
English versions) on the working of the In-
dustrial and Commercial Undertakings of
the Central Government (Public Enterprises
Survey) for the year 1990-91 (Volumes-I to
III) [Placed in Library See No. LT. 1437 /92]

12.57 hrs.

MESSAGE FROM THE RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to
report a message received from the Secre-

tary-General of Rajya Sabha:-

"In accordance with the provisions
of rule 111 of the Rules of Procedure
and Conduct of Business in the Rajya
Sabha, I am directed to enclose a
copy of the Legal Services Authori-
ties (Amendment) Bill, 1992, which
has been passed by the Rajya Sabha
at its sitting held on the 3rd March,
1992,"

12.57 1/4 hrs.

**LEGAL SERVICE AUTHORITIES
(AMENDMENT) BILL 1992**

As Passed by Rajya Sabha

[English]

SECRETARY-GENERAL: Sir, I lay on
the Table the Legal Services Authorities
(Amendment) Bill, 1992, as passed by Rajya
Sabha.

12.57 1/2 hrs.

ESTIMATES COMMITTEE

Eighth Report and Minutes

[English]

SHRI MANORAJAN BHAKTA (An-
daman & Nicobar Islands): I beg to present
the Eighth report (Hind and English verions)
of the Estimates Committee on the Minister
of Information and Broadcasting -Policy for
Government Advertisements and Minutes of
the sitting of the Committee relating thereto.